

13:00 hrs.

MR. SPEAKER : I will look into the matter.

SHRI KANWAR LAL GUPTA (Delhi Sadar) : Being the Chairman of the Committee, I want to make a submission.

मेरा कहना यह है कि जो माननीय सदस्य ने कहा है, वह बहुत गंभीर बात है। हमारी कमेटी के सामने कई-कई साल के बाद रिपोर्ट आती है और उसका परिणाम यह होता है कि जो कुछ सदन या सदस्य देख सकते हैं कि उसमें क्या गड़बड़ है, क्या ठीक है, वह नहीं देख पाते, उसका उद्देश्य खत्म हो जाता है।

कई प्राइवेट या गवर्नमेंट की ऐसी इंस्टीट्यूशन्स हैं जिनमें स्टेट या मॉटर का रूपया लगा है, उनकी 7, 8 साल के बाद रिपोर्ट आती है। कोई हाउस को ऐसी कमेटी नहीं है जो उनकी एक्टिविटीज को जांच करे। कई बार देर में रिपोर्ट लाने का उद्देश्य यह भी होता है कि 7, 8 साल के बाद लाओ ताकि जो गड़बड़ी हो, उसको कोई देख नहीं सके।

हमारी कमेटी इतना ही देखती है कि रिपोर्ट ठीक समय पर आई है या नहीं। अगर नहीं आई तो कह देते हैं कि गलती हो गई, नहीं आई। इससे ज्यादा कुछ नहीं हो सकता है।

मेरी प्रार्थना है कि इस कमेटी के परब्यू को थोड़ा बढ़ाना चाहिए ताकि यह कमेटी, कहां पर गड़बड़ है, कहां ठीक है, कहां ठीक नहीं है, जैसे हाउस की दूसरी कमेटीज देखती हैं, यह कमेटी भी जांच कर सके और सदन के सामने रख सके कि इसमें क्या गड़बड़ है। आपकी सूचना के लिए मैं यह प्रार्थना करना चाहता हूँ।

SHRI SURJIT SINGH BARNALA : There are two types of reports being laid today. One is in item 2(a) "Review

(Hindi & English versions) by Government on the working of the Kerala Agro Industries Corporation for the year 1975-76". There is not much delay in that. But my hon. friend is referring to item 2(b)—"Annual Report (Hindi version) of Orissa Agro Industries Corporation Limited, Cuttack, for the year 1968-69". But he has not read out what follows, viz., "along with the audited accounts and the comments of the Comptroller and Auditor General thereon".

All that has taken time, and that has been explained.

MR. SPEAKER : The delay of nearly 9 years is too much.

SHRI KANWAR LAL GUPTA : The Minister should not be allowed to explain these reasons. It is for the Committee to see why delay has taken place.

SHRI SURJIT SINGH BARNALA : It was only mentioned that it was a report, "along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon."

MR. SPEAKER : Even then 9 years' delay is something unpardonable. But of course, you are not responsible. Somebody else may be responsible. At least in future, these reports should be placed on the Table of the House as early as possible. The Auditor General must have asked for the report earlier.

We will look into the matter and see how we can expedite things. If you can give it in writing, we can see how it can be stream-lined.

ANNUAL REPORT OF NATIONAL PRODUCTIVITY COUNCIL FOR 1976-77

अथ तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री लारं साय) : अध्यक्ष महोदय, मैं श्री जार्ज फर्नांडीज की ओर से राष्ट्रीय उत्पादकता परिषद्, नई दिल्ली के वर्ष 1976-77 के वार्षिक प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति सभा पटल पर रखता हूँ।

[Placed in library. See No. LT-1429-77].

REVIEW AND ANNUAL REPORT OF BHARAT ALUMINUM CO. LTD., FOR 1976-77

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) : I beg to lay on the Table a copy each of